(b) No cases from out of the 16? cases are now pending disposal.

Written Answers

(c) and (d) The cases of owners only third of trucks who had taken insurance cover and had lod party ged reports with police regarding burning of J damage to their trucks .jn the riots are not covered under the scheme of compensation sanctioned. This is so because third party insu insured to rance does not entitle the any insurance benefits but is a com pulsory measure under the provis ions of Motor Vehicles Act meant either for providing protection to party.

(e) Such' persons are entitled to the grant of bank loans at concessional rates.

Withholding annual increments of Assistants for not qualifying type test

3166. DR. C. SILVERA: Will ihe PRIME MINISTER be pleased to state:

(a) whether it is a fact that many Government departments have made it a condition precedent to qualify typing test for permitting annual increments to Assistants though no such qualifications ar_e prescribed at the time of their recruitment or selection; -

(b) if so, what are the names of such departments and subordinate offices;

(c) whether Government propose to hsue guidelines to all Government departments and subordinate offices to give proficiency bonus to those who learn typing in place, of withholding the increments of those who cannot learn it; and

(d) what are the details of the relevant rules in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI p. CHIDAMBARAM): (a), (b) and (d) A combined all-India Assistants' Grade Examination is held annually by the Union Public Service Commission for recruitment of Assistants in the Central Government Departments, namely:'

(1) Grade IV (Assistants) of General Category of the Indian Foreign Service (B);

C2) Assistants' Grade of the Railway Board Secretariat Service

(3) Assistants' Grade of the Central Secretariat Service;

(4) Assistants' Grade of the Armed Forces Headquarters Civ'l Service; and

(5) Posts of Assistants in other Departments/Organisations and At tached Offices of the Government of India not participating in IFS(B)/ Railway Board Secretariat Service/ Central Secretariat Service/Armed Forces Headquarters Civil Service.

-The Rules for each Examination held annually are published in the Gazette jf India for general information. The following provision is specifically included in these Rules:

"Candidates will b_e required to pass a test in typewriting at **a** minimum speed of 30 words pe»-minute in English or 25 words per minute in Hindi within a period of two years from the date of appointment to the Assistants' Grade. In the event of their failure tq pass the test within he prescribed period they shall not be entitled to draw any further increments in the Assistants' Grade, until they pass such test or are exempted from this requirement under a special or general order; and on passing or being exempted from the test, their pay shall be refixed as if their increments had not been withheld but no arrears of pay shall be allowed for the period the increments had been withheld."

(c) There is no proposal to give Efficiency Bonus for learning typewriting.

Need for faciliies to electronics industry

3167. SHRI V. NARAYANASAMY: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the inhibiting factor to the growth of electronics industry is the requirement of large working capital disproportionate to the fixed assets as land, building and machinery; and

(b) whether Government propose to extend such concessions at lower interest rate, subsidy and nil security margin to the working capital emp loyed in the electronics industry?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE-OF OCEAN DEVE-PARTMENTS LOPMENT, ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI SHIVRAJ PATIL): (a) The quantum of working capital requirement compared to the investment in fixed capital in certain sectors of electronics equipment industry is high.

(b) There is no proposal before the Government for reduction of interest rate_security margin etc., for working capital in electronics equipment sector. However, the Department of Electronics sometimes has dialogues with industry and financial institutions on issues relating to pro-ject finalise.

Prime Minister's discussion_s with Pakistani President in Oman

to Questions

3163. SHRI CHIMANBHAI MEHTA: Will the. Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister had met the President of Pakistan during h_{i_s} visit to Oman;

(b) whether it is a fact that they had discussed normalisation of relations, bilateral problems and areas of cooperation and mutual interest of trade and commerce etc.;

(c) if so, what ar_e the details in this regard; and

(d) what steps have been taken by both, the countries to implement the same and the assurance given by both to each other?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b) Yes, Sir.

(°) and (d) Discussions took place on various aspects of bilateral relations. There wer_e further discussions between Prime Minister and President Zia on December 17, 198F and concrete decison_s were taken A Statement has been made in the House on December 17, 1985 about these discussions.

Murders in Delhi

3169. SHRI CHIMANBHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a six year old boy was murdered in Tilak Nagar, Delhi on the 17th November, 1985;

(b) if so, what are the details of the case;

(c) whether any arrests have so far been made in connection therewith: